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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.131/ BB/2018	For admission	Sec 9 of I&B code	M/s RDC Concrete (India) Pvt Ltd	Markos & Co.,	M/s SJR Prime Corporation Pvt Ltd	Shri Naman Jhabak (V K not filed)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

RICAB CHAND
9820603091

Petitioner

RESPONDENT/s :

NAMAN JHABAKH .K
+919962100188

RESPONDENT

ORDER

Heard Shri Ricab Chand, Learned Counsel for Petitioner and Shri Naman Jhabakh K, Learned Counsel for Respondent.

Counsels for both the parties submits that the issue is going to be settled by the next date of hearing and requested for a short time.

Post the case on 04.09.2018.

Member (T)

Member (J)